

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 408/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Wella India Haircosmetics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. SIMIL PURDHIT	ADVOCATES, i/b Cyril Amarchand Mangaldas, Adv. ocates for Petitioners Co.	
2.	MR. TAPAN DESHPANDE		
3.	MS. PRIYA PATWA		

ORDER

CSP 396/230-232/NCLT/MB/MAH/2017
CSP 397/230-232/NCLT/MB/MAH/2017
CSP 398/230-232/NCLT/MB/MAH/2017
CSP 406/230-232/NCLT/MB/MAH/2017
CSP 408/230-232/NCLT/MB/MAH/2017

Company Petitioners are allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)